

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1121(KB)2019  
IA(I.B.C)/909(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	WIPRO LTD. VS RAHUL COMMERCE PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. : For Liquidator  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. Ld. Counsel for the liquidator present.
2. Ld. Counsel seeks three days' time to file hard copy of the application with the Registry. Time is allowed.
3. Post this matter on **13/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**